POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

GANON TRADING AND FINANCE COMPANY LIMITED (“GTFCL” or “TARGET COMPANY”)

(Registered Office: 903, Dalamal House, 206, J.B. Marg, Nairman Point, Mumbai 400 021)

Open Offer for acquisition of 78,260 equity shares from shareholders of GTFCL by M/s. Krishnamani Holdings Private Limited (hereinafter referred to as the **“Acquirer”**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (**“SEBI (SAST) Regulations”**). The Detailed Public Statement (**“DPS”**) pursuant to the Public Announcement (**“PA”**) made by the Acquirer has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Kalantar (Bengali Daily) Kolkata edition and Navashakti (Marathi Daily) Mumbai edition on 04.04.2012.

1. Name of the Target Company : **Ganon Trading and Finance Company Limited**
2. Name of the Acquirer ~~and Persons Acting in Concert (PACs)~~ : **Krishnamani Holdings Private Limited**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Adroit Corporate Services Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Tuesday, August 07, 2012
   b) Date of Closing of the Offer : Wednesday, August 22, 2012
6. Date of Payment of Consideration : NA
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 350/- per equity share		Rs. 350/- per equity share	
7.2.	Aggregate number of shares tendered	78,260		Nil	
7.3.	Aggregate number of shares accepted	78,260		Nil	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 2,73,91,000/-		Rs. Nil	
7.5.	Shareholding of the Acquirer ~~and PACs~~ before Share Purchase Agreement (SPA) /Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of SPA • Number • % of Fully Diluted Equity Share Capital	76,000 (25.25%)		76,000 (25.25%)	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	78,260 (26.00%)		Nil (0.00%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	1,54,260 (51.25%)		76,000 (25.25%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Fully Diluted Equity Share Capital	2,25,000 (74.75%)	1,46,740 (48.75%)	2,25,000 (74.75%)	2,25,000 (74.75%)

8. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 30.07.2012.

Issued by Manager to the Offer on behalf of the Acquirer:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Mr. Anup Kumar Sharma)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata 700 013
Tel No.:- (033) 2225 3940 / 3941
Fax No.: - (033) 2225 3941
Email : mail@vccorporate.com

Place: Mumbai **Date: 29.08.2012**

Size : 12cm x 18cm